

Mediation Centre, Rajasthan High Court

Jaipur Bench, Jaipur

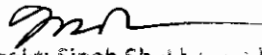
Cause List Date 01-07-2015

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 3334/15 Antriksh Sharma Vs. State	Ancop Dhand	Banwari Sharma
2	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil First Appeal No. 173/07 Smt. Sarwari Begum Vs. Rayees	J.P. Saxena	O.P. Mishra
3	Ms. Raj Sharma , Advocate	S.B. Civil First Appeal No 294/02 Balram Vs. Jaharia	R.K. Mathur	
4	Ms. Raj Sharma , Advocate	S.B. Civil Second Appeal No. 656/05 Ghanshyam Jain Vs. Nand Lal Sharma	Aslam Khan	Amit Sharma
5	Ms. Raj Sharma , Advocate	S.B. Civil Second Appeal No. 383/10 Narayan Singh Vs. Rawal Rajeshwar	Amit Gupta	Ashok Gaur
6	Ms. Raj Sharma , Advocate	S.B. Civil First Appeal No. 552/03 Jameel Vs. Ekhlak	Ashok Sharma	Sudesh Bansal
7	Sh. Satish Kumar Awasthi, Advocate	D.B. Civil Misc. Appeal No. 2791/14 Hemraj Saini Vs. Smt. Prem Devi	Elawna Sharma	Shyam Lal Sharma
8	Sh. Ashok Sharma, Advocate	S.B. Civil Second Appeal No. 410/12 Pandit Devkinandan VS. Ramesh Chand	N.C. Sharma	J.P. Goyal
9	Sh. Ashok Sharma , Advocate	D.B. Civil Misc. Appeal No. 4030/14 Pushpendra Sirohi Vs. Smt. Anamika	P.S. Sirohi	Rishipal Agarwal

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial), Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shukla)
Deputy Secretary,
(Action Plan & DR)


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 02-07-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	D.B. Civil Misc. Appeal No. 2834/09 D.B. Civil Misc. Appeal No. 1514/10 Smt. Yagwati Vs. Ghanshyam	Sh. Ravi Chirania	Sanchit Tamra
2	Sh. Vinodi Lal Mathur, Advocate	S.B. Civil First Appeal No. 29/05 Dr. Manohar Singh Singhvi Vs. Himmat Singh Singhvi	G.K. Garg	P.C. Sharma
3	Sh. Vinodi Lal Mathur Advocate	S.B. Civil Misc. Appeal No. 3815/07 UIICL Vs. Heera Watch Services	Amarnath Pareek	Dheeraj Tripathy
4	Sh. Vinodi Lal Mathur Advocate	S.B. Civil First Appeal No. 155/03 Kammu Khan Vs. Mahaboob	M.M. Ranjan	Rajneesh Gupta
5	Sh. Vinodi Lal Mathur, Advocate	S.B. Civil First Appeal No. 576/06 Smt. Nayan Tara Vs. Rambala	J.P. Goyal	D.K. Garg
6	Smt. Nirmala Sharma , advocate	D.B. Civil Misc. Appeal No. 1044/13 Smt. Neelu Vs. Sandeep Singh	Shish Ram Yadav	Archana Mantri
7	Smt. Niramla Sharma, Advocate	S.B. Civil Writ Petition No. 12/14 S.B. Civil Writ Petition No. 11/14 Mukesh Kumar Vs. Smt. Meena Suresh Kumar Vs. Smt. Khamosh	Anil Sharma Jitendra Mitruka	H.P. Jangir
8	Ms. Archana Mantri , Advocate	S.B. Civil First Appeal No. 753/04 Bhana Ram Vs. Ashok	Anoop Dhand	R.K. Mathur
9	Sh. A.K. Bajpai , Advocate	D.B. Civil Misc. Appeal No. 3710/14 Dr. Nupur Dravid Vs. Smt. Preeti Dravid	Mahendra Goyal	Purvi Mathur
10	Sh. S.P. Mathur, Advocate	S.B. Civil Second Appeal No. 756/03 Kanhaiya Lal Gautam Vs. Rakhab chand	S.k. Gupta	Rrvind Bhardwaj
11	Ms. Alka Bhatnagar Advocate	S.B. Civil Second Appeal No. 204/05 Hanuman Sahai Vs. Purnima Dhadda	Sanjay Joshi	Rajeev Surana

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By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)